

POST - OFFER ADVERTISEMENT IN ACCORDANCE WITH
REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF
SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED

WELCON INTERNATIONAL LIMITED

(Formerly known as Sinner Energy India Limited)

Corporate Identification Number: L20100MH1995PLC322040

Registered Office: SH- 11, V Star Plaza, Plot No. 16, CTS No. 606A, 606A/1 to 22, Chandavarkar Road,
Borivali (West), Mumbai-400092, Maharashtra, India. Tel. No. +91-8655012379;

Email: welconinternationaltd@gmail.com Website: www.welconinternational.com

This advertisement ("Post Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer") on behalf Mr. Murtuza Mansoorbhai ("Acquirer") alongwith persons acting in concert ("PAC"), namely Mrs. Farheen Murtuza Mansoorbhai ("PAC 1") and Mrs. Shivani Sharda Sharma ("PAC 2") (PAC 1 and PAC 2 are jointly referred to as the "PACs") pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the "SEBI (SAST) Regulations") in respect of the Open Offer ("the Offer") to acquire upto 1,55,64,120 fully paid-up equity shares of Re.1/- each (the "Equity Shares") at a price of Rs. 3/- per Equity Share (the "Offer Price"), representing 27.02% of the Diluted Share and Voting Capital of Welcon International Limited the "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on August 31, 2020 in the following newspapers:

Sl. No.	Newspapers	Language	Editions
1.	The Financial Express	English	All Editions
2.	Jansatta	Hindi	All Editions
3.	Mumbai Lakshadeep	Marathi	Mumbai Edition

The terms used but not defined in this Post-Offer PA shall have the same meanings assigned to them as in the PA, the DPS, Corrigendum to DPS, the Letter of Offer (LOF) and the Offer Opening PA.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

1. Name of the Target Company : Welcon International Limited
2. Name of the Acquirer and PACs : Mr. Murtuza Mansoorbhai ("Acquirer"),
Mrs. Farheen Murtuza Mansoorbhai ("PAC 1") and
Mrs. Shivani Sharda Sharma ("PAC 2")
3. Name of the Manager to the Offer : Systematix Corporate Services Limited
4. Name of the Registrar to the Offer : Satellite Corporate Services Private Limited
5. Offer Details
- Date of Opening of the Offer : Monday, October 26, 2020
- Date of Closure of the Offer : Monday, November 09, 2020
6. Date of Acceptance/Rejection : Tuesday, November 17, 2020
7. Date of Payment of Consideration : Wednesday, November 18, 2020
8. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
8.1	Offer Price • Fully Paid-up Shares • Partly Paid-up Shares	Rs. 3.00 Not applicable		Rs. 3.00 Not applicable	
8.2	Aggregate number of shares tendered	1,55,64,120		8,88,213	
8.3	Aggregate number of shares accepted	1,55,64,120		8,88,213	
8.4	Size of the Offer (Number of shares multiplied by Offer Price per share).	Rs 4,66,92,360		Rs. 26,64,639	
8.5	Shareholding of the Acquirer and the PACs before Agreement / Public Announcement • Number • % of total Diluted Share & Voting Capital	NIL NIL		NIL NIL	
8.6	Shares acquired by the Acquirer and the PACs by way of Agreements • Number • % of total Diluted Share & Voting Capital	NA		NA	
8.7	Shares acquired by way of Open Offer by the Acquirer and the PACs • Number • % of total Diluted Share & Voting Capital	1,55,64,120 (27.02%)		8,88,213 (1.54%)	
8.8	Shares acquired by the Acquirer and the PACs after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL		NIL	
8.9	Post offer shareholding of the Acquirer and the PACs • Number • % of total Diluted Share & Voting Capital	3,40,64,120 (59.14%)		1,93,88,213 (33.66%)	
8.10	Pre & Post offer shareholding of the Public • Number • % of total Diluted Share & Voting Capital	Pre-Offer 2,02,98,000 (100.00%)	Post-Offer 2,35,33,880 (40.86%)	Pre-Offer 2,02,98,000 (100.00%)	Post-Offer 3,82,09,787 (66.34%)

Note – Percentage (%) in above table is calculated on Diluted Share & Voting Capital of the Target Company inclusive of 5,75,98,000 Equity Shares of Re. 1 each. Out of 8,88,213 Equity Shares accepted in the Offer, 4,43,997 Equity Shares have been allotted to the Acquirer and 4,44,216 Equity Shares to the PAC 1.

9. Post Open Offer, the Acquirer and the PACs collectively hold 1,93,88,213 Equity Shares (including 75,00,000 Warrants) aggregating to 33.66% of Diluted Equity Share & Voting Capital of the Target Company. The 1,18,88,213 Equity Shares collectively held by the Acquirer and PACs is aggregating to 26.13% of the existing Equity Share & Voting Capital of the Target Company.
10. The Acquirer and the PACs severally and jointly accept full responsibility for the information contained in this Post-Offer PA and also for the obligations as laid down in the SEBI (SAST) Regulations.
11. A copy of this Post-Offer PA is expected to be available on the SEBI website at <http://www.sebi.gov.in>

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND THE PACS

 SYSTEMATIX GROUP Investments Re-defined	Systematix Corporate Services Limited SEBI Registration No. INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G-Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra, India. Telephone: +91-22-6704 8000; Facsimile: +91-22-6704 8022 Email: ecm@systematixgroup.in ; Website: www.systematixgroup.in Contact Person: Mr. Amit Kumar
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Signed by the Acquirer and the PACs

Sd/-
Mr. Murtuza Mansoorbhai

Sd/-
Mrs. Farheen Murtuza Mansoorbhai

Sd/-
Mrs. Shivani Sharda Sharma

Date: November 24, 2020.
Place: Mumbai.